

(11)

TR. (N) APPLICATION NO. 536/87.

DATE : 16 FEBRUARY, 1990.

Regular Civil Suit No. 1229/1985 filed in the Court of Joint Civil Judge, Sr. Division, Nagpur has been transferred to this Tribunal and it is numbered as Tr. (N) Application No. 536/87.

Reply of the respondents are not on record. Respondents may file their reply on or before 12-6-1990 if they so desire.

Fix the matter for appearance, directions and reply of the respondents before the Tribunal on 12-6-1990.

Issue notices to both the parties accordingly.

( M.Y. PRIOLKAR )  
MEMBER (A).

( M.B. MUJUMDAR )  
MEMBER (J).